

**Name of the corporate debtor: WORLDS WINDOW IMPEX INDIA PRIVATE LIMITED ; Date of commencement of CIRP 23.12.2021;
List of creditors as on: 08.02.2025**

**List of operational creditors (Government dues)
(Amount in ₹)**

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Department of Trade & Taxes, Delhi/GST	GST	2,31,90,569	2,31,90,569	2,31,90,569	Operational Creditor	No	NA	NA	NA	NA	NA	NA
2	Excise & Taxation Officer- cum- Assessing Authority O/o Excise and Taxation Commissioner (ST) Faridabad (North)	Excise	24,16,459	24,16,459	24,16,459	Operational Creditor	No	NA	NA	NA	NA	NA	NA
3	Income Tax Department u/s 220 (2) of the Income Tax Act, 1961 pertaining to Assessment Year 2013-14, 2014-15, 2015-16, 2016-17, 2017-18 and 2018-19.	Income Tax	45,06,06,215	45,06,06,215	45,06,06,215	Operational Creditor	No	NA	NA	NA	NA	NA	NA